



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi

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August 08, 2022

Four Non-Banking Financial Companies surrender their Certificate of Registration to Reserve Bank of India

The following Four Non-Banking Financial Companies (NBFCs) have surrendered the Certificate of Registration (CoR) granted to them by the Reserve Bank of India (RBI). The RBI, in exercise of powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934, has therefore cancelled their CoR.

Sr. No.	Name of the Company	Registered Office Address	CoR No.	CoR Issued on	Cancellation Order Date
1	Chettinad Financial Management Services Private Limited	Rani Seethai Hall, 603, Anna Salai, Chennai, Tamil Nadu - 600006	N-07.00752	August 11, 2005	July 12, 2022
2	Trichy Sri Amman Finance Private Limited	C-94, Fort Station Road, Thillai Nagar Trichy, Tamil Nadu - 620018	B-07.00711	April 18, 2002	July 12, 2022
3	Nima Leasing and Finance Company Private Limited	C/o Roshni Cold Storage Private Limited, 6 & 7 Civil Lines, Bareilly, Uttar Pradesh - 243005	B-07.00650	November 02, 2001	July 19, 2022
4	North Pole Finance Limited	218-219, Star Chambers, Harihar Chowk, Sadar, Rajkot, Gujarat - 360001	01.00307	August 03, 1999	July 19, 2022

As such, the above companies shall not transact the business of a Non-Banking Financial Institution, as defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.